

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.04.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) For ICS R & Co.
Company Secretaries
M.K. PREETHIA. } for
Petitioners



ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that the time be granted for seeking the instruction from the client. At request, time is enlarged with a direction that in case by next date of hearing the Counsel for the Petitioner is not able to seek any instruction from her client, an appropriate order will be passed. Put up on **24.04.2018 at 10.30 A.M.**

-54-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)